

National Company Law Tribunal

Allahabad Bench

CP No.(IB) 70/ALD/2017,

CA No. 150/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2018

NAME OF THE COMPANY: Anil Goel (Liquidator for Rotomac Global Pvt Ltd) V/s Ms. Ramanjit Kaur Sethi, Deputy Director, Directorate of Inforcement

SECTION OF I & B CODE: 35 (1)(n) of IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.(IB) 70/ALD/2017, CA NO. 150/2018

Sh. Shubham Agarwal, Advocate for the Liquidator and Sh. O.P. Mishra, Advocate for the E. D. (Enforcement Directorate), is present.

Written submissions have been filed by both the parties.

Heard, reserved for order.

Dated: 05.09.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)